

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : CP.IB/35/CHE/2021  
NAME OF PETITIONER : Seimens Financial Services Pvt Ltd  
NAME OF RESPONDENT : Meera Arun M/s Of Vasan Health Care Pvt Ltd  
SECTION : Sec 95(1) R/w Rule 7(2) Of IBBI

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**ORDER**

The Petitioner is represented by the Ld. Counsel Ms. Vidhyalakshmi and on filing of Vakalath Ld. Counsel Mr. Sandeep Kumar represented for the Respondent through video conferencing mode.

As per Order dated 23.03.2021 of this Tribunal, the Vakalath and Counter ought to have been filed by the Ld. Counsel for the Respondent before this Tribunal.

List this matter on **23.08.2021** together with the connected Applications, if any.

**-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

KS

**-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)**